

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 30th of January, 2024

No.HC.VII.84/2020/799/A #### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the following Judicial Officers to participate in the "**Refresher Programme on Cyber laws & Appreciation & Handling of Digital Evidence (ECT_14_2024)**" on **13-02-2024** from **10.00 A.M. to 4.00 P.M** at the Judicial Academy, Assam:

Sl. No.	Name of the Officer	Designation and Place of Posting
1	Shri Naimuddin Ahmed	District and Sessions Judge, Baksa
2	Shri Jitu Mani Barman	District and Sessions Judge, Goalpara
3	Shri Nayan Shankar Baruah	District and Sessions Judge, Morigaon
4	Smti Sangeeta Gogoi Bora	District and Sessions Judge, Dibrugarh
5	Shri Kalyanjit Saikia	Additional District and Sessions Judge, Bijni
6	Smti Angjeeta Mahanta	Addl. Sessions Judge-cum- Special Judge, POCSO, Morigaon
7	Shri Bablu Sutradhar	District and Sessions Judge, West Karbi Anglong
8	Shri Jaspal Singh	Addl. District and Sessions Judge, Fast Track Court, Lakhimpur
9	Smti Rashmita Das	Addl. Sessions Judge-cum- Special Judge, POCSO, Lakhimpur
10	Shri Joydev Koch	Addl. District and Sessions Judge, FTC, Kokrajhar
11	Smti Gitali Rabha	Addl. District and Sessions Judge, No.1, Nagaon
12	Smti. Najmee Ayysha Ahmed	Addl. Sessions Judge-cum-Special Judge, POCSO, Morigaon
13	Shri Debashish Saikia	Addl. Sessions Judge-cum-Special Judge, POCSO, Barpeta
14	Shri Rajesh Kumar Todi	Addl. District and Sessions Judge, FTC, Margherita
15	Shri Syed Burhanur Rahman	Addl. District and Sessions Judge, Dhubri
16	Shri Sushil Kumar Kabra	Addl. District & Sessions Judge, Dibrugarh
17	Shri Rupak Rajak	Addl. District & Sessions Judge, Chirang
18	Shri Nur Muhammad Abdullah Ahmed	Addl. District & Sessions Judge, Golaghat
19	Shri Abdul Kader	Addl. District & Sessions Judge, Bijni
20	Shri Bankim Sarma	Chief Judicial Magistrate, Majuli
21	Md. Mishbahul Hassan Ansari	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Morigaon
22	Dr. Partha Sarathi Bhattacharjee	Chief Judicial Magistrate-cum-Civil Judge & Asstt. Sessions Judge, Charaideo

23	Shri Nayan Jyoti Dutta	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Dima Hasao
24	Shri Akhtabul Ala	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Bongaigaon
25	Shri Naguib Ahmed	Chief Judicial Magistrate, Golaghat
26	Shri Nabajit Bhatta	Chief Judicial Magistrate, Kokrajhar
27	Smti Leena Doley	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Tinsukia
28	Shri Motilal Das	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Sonitpur
29	Smti Pronita Morang	Chief Judicial Magistrate, Karbi Anglong
30	Shri Nikunja Boro	Chief Judicial Magistrate, Karimganj
31	Dr. Chetana Khanikar	Chief Judicial Magistrate, Sonitpur
32	Shri Dewan Mubasshir Hussain	Chief Judicial Magistrate, West Karbi Anglong
33	Smti Achma Rahman	Secretary, District Legal Services Authority, Dhubri
34	Shri Rajesh Bodo	Chief Judicial Magistrate, Sivasagar
35	Smti Bichitra Dutta	Chief Judicial Magistrate, Tinsukia
36	Smti Subhadra Acharyya	Chief Judicial Magistrate, Hailakandi
37	Shri Forhan Uddin Choudhury	Secretary, District Legal Services Authority, Tinsukia
38	Shri Hemanta Kumar Das	Chief Judicial Magistrate, Morigaon
39	Shri DimbeswarTaye	Chief Judicial Magistrate, Cachar
40	Smti Aklima Begum	Chief Judicial Magistrate-cum-Civil Judge, Biswanath
41	Smti Sagarika Borpujari	Secretary, District Legal Services Authority, Sivasagar
42	Shri Nayanjyoti Choudhury	Secretary, District Legal Services Authority , Udalguri
43	Shri Dhiraj Kumar Kalita	Chief Judicial Magistrate, Jorhat
44	Smti Bobidita Gogoi	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Goalpara
45	Smti Dubori Dutta	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Jorhat
46	Shri Pritish Choudhury	Secretary, District Legal Services Authority, Sonitpur, Tezpur

No.HC.VII.84/2020/799(A)/A ##### Further, the Hon'ble Gauhati High Court has been pleased to direct the following Judicial Officers to participate in the **"Refresher Programme on Cyber laws & Appreciation & Handling of Digital Evidence (ECT_14_2024)"** on **23-02-2024** from **10.00 A.M. to 4.00 P.M** at the Judicial Academy, Assam:

Sl. No.	Name of the Officer	Designation and Place of Posting
1	Smti Salma Sultana	Addl. Chief Judicial Magistrate, Sivasagar
2	Shri Uttam Chetri	Civil Judge (Sr. Div.) & Asstt. Sessions Judge No. 2, Cachar, Silchar

3	Dr. Siddhartha Shankar Sharma	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Dibrugarh
4	Shri Jayanta Kumar Saikia	Secretary, District Legal Services Authority, South Salmara-Mankachar
5	Shri Baloram Kshetri	Secretary, District Legal Services Authority, Kokrajhar
6	Shri Achyutananda Saikia	Addl. Chief Judicial Magistrate, Baksa
7	Smti Shalma Azaz	Addl. Chief Judicial Magistrate, Golaghat
8	Smti Surajita Trivedy	Secretary, District Legal Services Authority, Dhemaji
9	Shri Bidyabrata Acharyya	Secretary, District Legal Services Authority, Hailakandi
10	Smti Juri Dutta	Addl. Chief Judicial Magistrate, Morigaon
11	Smti Merileen Hazarika	Secretary, District Legal Services Authority, Hojai
12	Smti Kumari Arti	Secretary, District Legal Services Authority, Morigaon
13	Smti Monica Missong	Secretary, District Legal Services Authority, Nagaon
14	Shri Iqbal Alam Fanaji	Secretary, District Legal Services Authority, Karbi Anglong
15	Smti Jahnabi Devi	Secretary, District Legal Services Authority, Goalpara
16	Shri Prasenjit Das	Secretary, District Legal Services Authority, Lakhimpur
17	Smti Anne Baruah	Secretary, District Legal Services Authority, Barpeta
18	Smti Rubina Yasmin	Sub-Divisional Judicial Magistrate (M), Bajali
19	Shri Syed Tabshir	Sub-Divisional Judicial Magistrate (M), Hojai
20	Shri Diganta Goswami	Sub-Divisional Judicial Magistrate (M), Koliabar
21	Smti Anamika Barman	Under Secretary, Assam State Legal Services Authority
22	Shri Subarno Jyoti Deb	Sub-Divisional Judicial Magistrate (M), Titabar
23	Shri Santanu Kumar Sarma	Sub-Divisional Judicial Magistrate (M), Bilasipara
24	Shri Rajrishi Shandilya	Sub-Divisional Judicial Magistrate (S), Sadiya
25	Shri Angaz Baruah	Sub-Divisional Judicial Magistrate (M), Bokajan
26	Smti Mridusmita Devi	Sub-Divisional Judicial Magistrate (M), Gossaigaon
27	Smti Juhi Gogoi	Sub-Divisional Judicial Magistrate (S), Dhubri
28	Smti Pranjita Konwar	Sub-Divisional Judicial Magistrate (S), Nalbari
29	Shri Navneet Kashyap	Sub-Divisional Judicial Magistrate (S), No.2, Kamrup(M)
30	Shri Tarkeshwer Sinha	Sub-Divisional Judicial Magistrate (S), Sonitpur
31	Smti Zafreena Begum	Sub-Divisional Judicial Magistrate (S), Bongaigaon
32	Shri Abhilekh Anjan Gogoi	Deputy Secretary, Govt. of Assam, Judicial Department
33	Smti Fung Yan Loi	Sub-Divisional Judicial Magistrate (S), Karimganj
34	Smti Prateeksha Mohan	Civil Judge (Jr. Div.) No.1, Dhubri

35	Smti Sujata Kurmi	Civil Judge (Jr. Div.) No.1, Cachar, Silchar
36	Shri Dharamchand Pareek	Judicial Magistrate, 1st Class, Bokajan
37	Shri Nayan Deep Ghosh	Sub-Divisional Judicial Magistrate (S), Dibrugarh
38	Shri Amarjyoti Sonowal	Judicial Magistrate, 1st Class, Dhubri
39	Shri Pallab Bordoloi	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1st Class, Kamrup
40	Smti Chitrani Goswami	Civil Judge (Jr. Div.) No.1, Sivasagar
41	Smti Rineesha Goswami	Civil Judge (Jr. Div.) No.1, Barpeta
42	Smti Sultana Nasrin	Judicial Magistrate, 1 st Class, Jorhat
43	Smti Jilmil Begum	Civil Judge (Jr. Div.) No.2, Golaghat
44	Shri Dip Jyoti Bez	Civil Judge (Jr. Div.) No.2, Dhubri
45	Smti Smriti Rekha Bhuyan	Civil Judge (Jr. Div.), Udalguri
46	Dr. Nabanita Kalita	Civil Judge (Jr. Div.) No.1, Nalbari
47	Smti Ranjumoni Pegu	Civil Judge (Jr. Div.) No.1, Karimganj
48	Shri Vishek Bhuyan	Judicial Magistrate, 1st Class, Karimganj
49	Smti Jaya Sharma	Civil Judge (Jr. Div.) No.1, Dibrugarh
50	Shri Rupam Saikia	Civil Judge (Jr. Div.) cum Judicial Magistrate, 1st Class, Bokakhat
51	Smti Pragyashree Chetia	Civil Judge (Jr. Div.) No.2, Jorhat
52	Smti Sharmina Khatun Barbhuiya	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1st Class, Titabar
53	Smti Darshana Nath	Civil Judge (Jr. Div.) No.2, Karimganj
54	Smti Dimpee Talukdar	Civil Judge (Jr. Div.) No.1, Sonitpur, Tezpur
55	Smti Alisha Akhtar	Judicial Magistrate, 1st Class, Udalguri

By Order,
Sd/-

REGISTRAR (JUDICIAL)

Memo No.HC.VII-84/2020/800-811/A

Dated: 30-01-2024

Copy forward for information and necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

[The Officers are placed on deputation for the program oncondition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules]

4. The Registrar (Vig./Admin.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.

6. The District & Sessions Judge,

Bajali / Baksa / Barpeta / Bongaigaon / Biswanath / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar / Tinsukia / Udalguri / West Karbi Anglong.

(He / She is requested to inform to all concerned about the Notification).

7. The Chief Judicial Magistrate,

Bajali / Baksa / Barpeta / Bongaigaon / Biswanath / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar / Tinsukia / Udalguri / West Karbi Anglong.

(He / She is requested to inform to all concerned about the Notification).

8. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

9. The nominated Judicial Officers.

a. The nominated Judicial Officers are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at judicialacademyassam@gmail.com on or before **05-02-2024** to enable the Academy to arrange for accommodation.

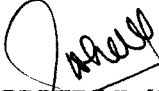
Name and designation	Date of arrival	Accommodation required (Yes/No)	Mobile Number (WhatsApp)

b. Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.

c. The nominated officers are to arrange for accommodation and food for the staff accompanying them, if any.

10. The Administrative Officer, Judicial Academy, Assam with a request **to place the Notification before the Hon'ble Director, Judicial Academy.**
11. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati, for his Lordship's kind information.
12. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


30.01.2024
REGISTRAR (JUDICIAL)